

SECTION 35AC, READ WITH EXPLANATION (b) THERETO, OF THE INCOME-TAX ACT, 1961 - ELIGIBLE PROJECTS OR SCHEMES, EXPENDITURE ON - NOTIFIED ELIGIBLE PROJECTS OR SCHEMES - THE ASSOCIATION OF PEOPLE WITH DISABILITY, BANGALORE

NOTIFICATION NO. SO 492(E) [NO.122/2015 (F.NO.V.27015/4/2014-SO(NAT.COM))], DATED 11-2-2015

Whereas by notification of the Government of India, in the Ministry of Finance (Department of Revenue) number S.O. 121 (E) dated 12th January, 2009, issued under sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 27, "1) Training and employment (urban & rural), 2) Rural Education, 3) horticulture Training Unit and 4) Rehabilitation & Mobility aids" by "The Association of People with Disability, 6th Cross Hutchins Road, Off Hennur, Lingarajapuram, St. Thomas Town Post, Bangalore 560 084". as an eligible project or scheme for a period of three years beginning with financial year 2008-09; which was further extended vide notification number 2405(E), dated 9.10.2012 for a period of three years ending with financial year 2013-14.

And whereas the said project or scheme is likely to extend beyond six years;

And whereas the National Committee for Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a further recommendation under sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for extending the said project or scheme for a further period of three years;

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby notifies the scheme or project "1) Training and employment (urban & rural), 2) Rural Education, 3) Horticulture Training Unit and 4) Rehabilitation & Mobility aids" which is being carried out by "The Association of People with Disability, 6th Cross Hutchins Road, Off Hennur, Lingarajapuram, St. Thomas Town Post, Bangalore 560 084", without any change in the approved cost of Rs. 5.19 crore, as an eligible project or scheme for a further period of three years commencing with financial year 2014-15, i.e., 2014-15, 2015-16 and 2016-17.

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